

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2299
(To be answered on the 8th March 2018)

Smuggling through Cargo at Airports

2299. PROF RAVINDRA VISHWANATH GAIKWAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the cases of involvement of airport personnel in foul play and smuggling in cargo at several airports of the country have come to light;
(b) if so, the details thereof; and
(c) the number of such cases reported during the last three years and the action taken against the guilty officers involved in these cases?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): Yes Madam. As per the information provided by the Central Board of Excise and Customs (Anti-Smuggling Unit), Department of Revenue, a total of 13 cases of foul play and smuggling involving 31 officials in 2014-15, 15 cases involving 21 officials in 2015-16, and 9 cases involving 13 officials in 2016-17 at the various airports of the country were taken up by them, and action against those found to be guilty of involvement has been taken in accordance with the applicable rules in this regard.
